

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.8 - IA/710(AHM)2024  
in  
**CP(IB) 554 of 2018**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Central Bank of India  
V/s  
Silver Protiens Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 01/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Neetu Chaturvedi, Adv. a.w Mr. Aditya Raval, Adv.  
For the Respondent :

**ORDER**

**IA/710(AHM)2024**

This application is filed for placing on record the 13<sup>th</sup> status report of liquidator. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 710 of 2024 stands disposed of.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**